

FORM - B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
YASHICA ELECTRONICS PRIVATE LIMITED

S.No.	PARTICULARS	DETAILS
1	Name of corporate debtor	YASHICA ELECTRONICS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	10.07.2013
3	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies - Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52335TN2013PTC092082
5	Address of the registered office and principal office (if any) of corporate debtor	40-C Manimuthu Valagam Salai Road, Woraiyur Trichy, Tiruchirappalli, Tamilnadu - 620 003, India
6	Date of closure of Insolvency Resolution Process	24.09.2020
7	Liquidation commencement date of corporate debtor	02.09.2021
8	Name and registration number of the insolvency professional acting as LIQUIDATOR	S.KAMARAJ IBBI/IPA-001/IP-P00116/2017-18/10251
9	Address and e-mail of the liquidator, as registered with the Board	New No.28, Old No.22, Menod Street, Purasawalkam, Chennai - 600 007. Mobile : 9444758260 E-mail : rsadasivanandco@yahoo.com
10	Address and e-mail to be used for correspondence with the liquidator	New No.28, Old No.22, Menod Street, Purasawalkam, Chennai - 600 007. Mobile : 9444758260 E-mail : rsadasivanandco@yahoo.com
11	Last date for submission of claims	02.10.2021

Notice is hereby given that the National Company Law Tribunal Chennai Bench I has ordered the commencement of liquidation of the **YASHICA ELECTRONICS PRIVATE LIMITED** on 02.09.2021 under section 33 of the Code.

The stakeholders of **YASHICA ELECTRONICS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 02.10.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All the Other Creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 04.09.2021
Place : Chennai



S.KAMARAJ
(Liquidator)

IBBI/IPA-001/IP-P00116/2017-18/10251